r>**Title:** Regarding nominations of Shri P.M. Sayeed, Shri K. Pradhani, Dr. Laxminarayan Pandey, Prof. Rita Verma, Shri K. Yerrannaidu, Shri V. Sathiamoorthy and Shri Basudeb Acharia as members of Panel of Chairmen.

The Lok Sabha met at two minute past Eleven of the Clock

(MR. SPEAKER IN THE CHAIR)

MR. SPEAKER: There is an announcement.

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI): Mr. Speaker Sir, we are about to resume the debate on the Motion of Confidence. I would request that the time for voting be announced. We tentatively agreed the other day that the reply to the debate by the Prime Minister would be fixed at 4 p.m. then by 5 p.m. or so, we can have the voting because many Members would like to go back to their constituencies, they have to fill their returns etc. and they have their problems in respect of their elections. Otherwise, we have no objection sitting late. Because of the practical considerations, it would be proper if we all agree to a certain time limit.

SHRI SHARAD PAWAR (BARAMATI): There is a request from outside also that many Members would like to go back to their respective constituencies to submit their accounts and there are some religious functions also tomorrow. If we would be able to finish everything before 5 p.m. or 5.30 p.m. including voting, it will be good. So, the reply of the Prime Minister may start between 4 p.m. and 4.30 p.m.

MR. SPEAKER: Hon. Members, please cooperate.

रेलवे मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री राम नाईक)ः अध्यक्ष जी, इसमें एक और बात महत्व की है, वह यह है कि आज वर्ष प्र ातिपदा है, नये साल का शुभारंभ हो रहा है, उस दृष्टि से भी हम सबको शुभकामनायें देते हैं। यदि इस प्रकार से एड़ेस हो तो बहुत अच्छा होगा।

MR. SPEAKER: Please cooperate to complete the business at least before 5.30 p.m.

11.03 hrs.

MR. SPEAKER: Hon. Members, there is an announcement. I have to inform the House that under Rule 9 of the Rules of Procedure and Conduct of Business in Lok Sabha, I have nominated the following Members as members of the Panel of Chairmen:-

- 1. Shri P.M. Sayeed
- 2. Shri K. Pradhani
- 3. Dr. Laxminarayan Pandey
- 4. Prof. Rita Verma
- 5. Shri K. Yerrannaidu
- 6. Shri V. Sathiamoorthy
- 7. Shri Basu Deb Acharia

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH-WEST): It will be appreciated if they are introduced to the House.

AN HON. MEMBER: It is not necessary.

11.04 hrs.

REPORT OF COMMITTEE OF PRIVILEGES (ELEVENTH LOK SABHA)

ON `ETHICS, STANDARDS IN PUBLIC LIFE, PRIVILEGES, FACILITIES

TO MEMBERS AND OTHER RELATED MATTERS' - LAID

SECRETARY-GENERAL: The Chairman, Committee of Privileges, (Eleventh Lok Sabha) presented the Committee's Report on `Ethics, Standards in Public Life, Privileges, Facilities to Members and other Related Matters' to the Speaker, Eleventh Lok Sabha on 27 November, 1997, in terms of clause (1) of the Direction 71A of the Directions by the Speaker read with Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha. However, before the Report could be presented to the House, the Eleventh Lok Sabha was dissolved on 4 December, 1997. I have also to report to the House that pursuant to orders of the Speaker, Eleventh Lok Sabha under clause (2) of Direction 71A of the Directions by the Speaker, copies of the Report were circulated to all Members of the Eleventh Lok Sabha.

Sir, as required under clause (6) of the Direction 71A of the Directions by the Speaker, I lay a copy of the Report (Hindi and English versions) on the Table of the House.